

**GOVERNMENT OF INDIA
RAILWAYS
LOK SABHA**

UNSTARRED QUESTION NO:3627

ANSWERED ON:13.02.2014

SURPRISE INSPECTION

Ganpatrao Shri Jadhav Prataprao;Singh Shri Ijyaraj

Will the Minister of RAILWAYS be pleased to state:

- (a) whether the Railways conducts surprise inspections of the Railway reservation offices at regular intervals to check the activities of unauthorised agents/middlemen;
- (b) if so, the number of surprise inspections conducted during the last three years, Zone and Year-wise;
- (c) the number of officers found guilty of conniving in black-marketing of rail tickets along with the number of middlemen arrested and the action taken by the Railways in this regard;and
- (d) the achievements made by the Railways to check the black-marketing of rail tickets through the steps taken in this regard?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF RAILWAYS (SHRI ADHIR RANJAN CHOWDHURY)

(a) Yes, Madam.

(b) Information is being collected, and will be laid on the Table of the House.

(c) During the financial year 2012-13, 1194 railway officials were taken up by Vigilance under Disciplinary & Appeal Rules for malpractices in area of reservation. During the same period 2356 touts found involved in irregularities in reservation related activities were apprehended/ prosecuted under extant provision of Railway Act.

(d) With a view to curb the activities of touts large number of measures have been taken, some of which are as under:-

i. Carrying of one of the prescribed original proof of identity Proof has been made mandatory for one of the passengers while undertaking journey in reserved class. In case of Tatkal tickets, the same original prescribed proof of Identity as mentioned on the ticket is required to be carried.

ii. Surveillance of the reservation offices has been stepped up by installing close circuit television at important locations.

iii. Preventive checks are conducted in association with Commercial Vigilance and Security Departments in and around reservation offices as well as in trains against persons travelling on transferred tickets.

iv. Travelling public are also educated about the consequences of buying tickets from touts through various media.

Due to various corrective measures taken by Railways to keep a check on malpractices in reservation, the cases of persons travelling on transferred tickets have come down from 103371 in 2011-12 to 89073 in 2012-13.